

(b) if so, the causes of the incident; and

(c) the action taken by Government in the matter ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) and (b). As a sequel to persistent alarm chain pulling on 1 BDR Delhi-Rewari Passenger near the level crossing at Patel Nagar station by passengers protesting against its late running, there was a hold up of road and rail traffic on 21-2-68. Late running of 1 BDR passenger on that day was due to failure of newly installed Power signalling resulting in late arrival of the locomotive from the lochosh under unavoidable circumstances.

(c) A special watch is being kept on the punctual running of 1 BDR and other trains to avoid inconvenience to the users including commuters.

UNDERGROUND RAILWAY LINE IN CALCUTTA

1992. SHRI BENI SHANKER SHARMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Government had decided to construct an underground railway line to ease the road traffic in Calcutta;

(b) if so, the position of the scheme at present;

(c) whether it has been suspended for the time being or given up altogether; and

(d) if so, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (d). The Planning Commission, in conjunction with the West Bengal Government, has constituted an Expert Committee to go into this question in all its aspects. An interim survey report has been submitted and this is under examination by the Expert Committee.

SELECTION OF CLAIMS INSPECTORS

2993. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether on the Northern Railway, the Claims Inspectors in the grade Rs. 250-380 are eligible for selection of Goods Supervisors in the same grade but the Chief Goods Clerks in the grade Rs. 205-280 are not allowed to appear for the selection of Claims Inspectors in the grade Rs. 250-380;

(b) if the reply to part (a) be in the affirmative, the reasons for giving double benefit to the Claims Inspectors; and

(c) the steps taken or proposed to be taken to remove this anomaly?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (c). Information is being collected and will be laid on the table of the Sabha.

BORDER ALLOWANCE TO RAILWAY STAFF

2994. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway staff working on the Indo-Pak. border belt have demanded grant of border allowance; and

(b) if so, the action taken or proposed to be taken by Government in the matter ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Some representations have been received in this behalf.

(b) Border allowance has not been sanctioned to any Central Government staff serving on the Indo-Pak. border.

OUT-HOUSES ATTACHED TO RAILWAY BUNGALOWS AT SIRSA AND REWARI STATIONS

2995. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to State:

(a) the number of out-houses attached to the Railway Bungalows at Sirsa